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remains specifically confined to that, namely, whether she told a wrong thing that she had written to Mr. Raj Narain, I mean, the Department. The facts are disputed. They are not specific. I cannot ait on judgement as to which one is forged and which one is not. The House has many other avenues to going into it but not through a privilege motion.

SHRI SHYAMNANDAN MISHRA: Sir, how to vindicate the honour of the Member?

MR. SPEAKER: I have given my ruling on the first notice. If you have anything more you come out with that.

12.57 hrs.

PAPERS LAID ON THE TABLE ______

CERTIFIED ACCOUNTS OF DELHI DEVELOP-MENT AUTHORITY FOR 1970-71 WITH AUDIT REPORT

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI DALBIR SINGH): I beg to lay on the Table a copy of the Certified Accounts (Hindi and English versions) of the Delhi Development Authority for the year 1970-71 together with the Audit Report thereon, under sub-section (4) of section 25 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-9688/75].

ANNUAL REPORT OF EMPLOYEES' STATE INSURANCE CORPORATION FOR 1973-74 AND COAL MINES (AMENDT.) REGULA-TIONS, 1975, AND METALLIFEROUS, MINES (AMENDT) REGULATIONS, 1975.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg ¹⁰ lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions)

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of the Employees' State Insurance Corporation for the year 1973-74, under section 36 of the Employees' State Insurance Act, 1948, [Placed in Library. See No. LT-9689/75].

- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of section 59 of the Mines Act, 1952:---
 - (i) The Coal Mines (Amendment) Regulations, 1975, published in Notification No. G.S.R. 512 in Gazette of India dated the 19th April, 1975.
 - (ii) The Metalliferous Mines (Amendment) Regulations, 1975, published in Notification No. G.S.R. 513 in Gazette of India dated the 19th April, 1975. [Placed in Library. See No. LT-9690/75].

BROCHURE ON SALARIES, ALLOWANCES AND AMENITIES OF MPS IN CERTAIN FOREIGN COUNTRIES

SHRI R. S. PANDEY (Rajnandgaon). I beg to lay on the Table a copy of the Brochure on Salaries, Allowances and Amenifies enjoyed by Members of certain Foreign Parliaments. [Placed in Library. See No. LT-9691/75].

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secrtary-General of Rajya Sabha:--

- (i) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Friday, the 2nd May, 1975, adopted the following motion in regard to the Committee on Public Accounts:--
 - "That this House concurs in the recommendation of the Lok

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[Secretary-General]

Sabha that the Ragya Sabha do agree to nominate seven members from Rayya Sabha to associate with the Committee on Public Accounts of the Lok Sabha for the term beginning on the 1st May, 1975, and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee"

- 2 I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee —
 - 1 Shr₁ Mohammad Usman Arıf
 - 2 Shrimati Pratibha Singh
 - 3 Shri V B Raju
 - 4 Shri G R Patil
 - 5 Shri T K Srinivasan
 - 6 Dr K Mathew Kurlan
 - 7 Shri Rabi Ray
- (1) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Friday, the 2nd May, 1975, adopted the following motion in regard to the Committee on Public Undertakings —
 - "That this House concurs in the recommendations of the Lok Sabha that the Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the term beginning on the 1st May, 1975, and do proceed to elect, in such manner as the Chairman may direct, seven members from among the members of the House to serve on the said Committee,"

- I am further to inform the Lok Sabha that in pursuance of the above motion, the following members of the Rajya Sabha have been duly elected to the said Committee —
 - 1 Shri Bhoha Prasad
 - 2 Shri Jagdish Prasad Mathur
 - 3 Shri Veerendra Patil
 - 4 Shri Sultan Singh
 - 5 Shri Sriman Profulla Goswami
 - 6 Shri Harsh Deo Malaviya
 - 7 Pandit Bhawani Prasad Tiwary

12 58 hrs.

QUESTION OF PRIVILEGE RE A LETTER ALLEGED TO HAVE BEEN WRITTEN BY EMPLOYEES OF HINDALCO TO PRESIDENT OF HINDALCO—contd

भी जनेदबर मिथा : यात। हम ने फोर्जरी की है या इदिराजी ने झूठा खत लिखा है। इसलिये मैं प्राप से चाहता हू कि प्राप हमारी बात सुनिये। ...(ब्यवधान)

भगर हमने फोर्जरी की है तो हमको सजा दी जाय भ्रौर भगर प्रधान मली ने झूठा खत लिखा है तो उनको सजा होनी चाहिए । भगर यह साबित हो जायगा कि मैने फोर्ज्ड लेटर यहा पर रखा है तो मै इस्तीफा देने के लिये तैयार हू मोर भगर इदिग गाधो जी ने झूठ लिखा है तो वह इस्तीफा दे। सेकिन जबरदस्ती मत कीजिये। भाप हमारी बातो को सुनिये। बहुन ही महम मसला है । ... (व्यवचान)....

भ्राप्यक्ष महोदय भाष बैठ आइये ।

बी बनेश्वर निका मेरे उत्पर फोर्जरी का जो घारोप लगाया गया है यह साबित हो जाय तो में यह हाउस छोडकर चक्ता खाझना। मौर मैंने प्रधान मंत्री पर क्षठ बोक्तने का

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